NOTICE

IT IS HEREBY NOTIFIED for the information of Advocates and parties appearing in-person that if they are desirous to seek circulation of their matters before the undersigned, they shall file a practipe setting out urgency, at least 48 hours in (excluding the advance holidays) email Ld. on "regpsmos@gmail.com", and accordingly, the undersigned will take up his board physically on every Monday to Wednesday and through video-conference on every Thursday from 04th August, 2021 between 11.30 a.m to 01.30 p.m..

They are further informed that they shall follow the Special Procedure published on 30th July, 2021 on official website for hearing the matters physically and through video-conference (Annexure A and B of SOP).

Dated this 02nd day of August, 2021.

Sd/-(Sachin B. Bhansali) Prothonotary & Sr. Master, High Court, O.S., Bombay